

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

TRANSFER PETITION(S)(CRIMINAL) NO(S). 152-153/2024

GUNTAKANDLA JAGADISH REDDY &amp; ORS.

PETITIONER(S)

VERSUS

THE STATE OF TELANGANA &amp; ORS.

RESPONDENT(S)

(IA No. 29135/2024 - EX-PARTE STAY, I.A. No.196287/2024 )

Date : 02-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. C. Aryama Sundaram, Sr. Adv.  
Mr. Dama Seshadri Naidu, Sr. Adv.  
Mr. P. Mohith Rao, AOR  
Ms. J. Akshitha, Adv.  
Mr. Shaik Sohil Akthar, Adv.  
Mr. Eugene S Philomene, Adv.  
Ms. Divya Narayanan, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.  
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Mr. Kumar Vaibhaw, Adv.  
Mr. Lzafeer Ahmad B. F., AOR  
Ms. Ranjeeta Rohatgi, Adv.  
Mr. Anmol Khetta, Adv.  
Ms. Somaya Gupta, Adv.  
Mr. Shubham Arun, Adv.

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Mr. Sravan Kumar Karanam, AOR  
Mr. Utkarsh Pratap, Adv.  
Mr. Lavkesh Bhambhani, Adv.  
Ms. Tayade Pranali Gowardhan, Adv.  
Mr. Aniket Singh, Adv.  
Mr. Devadipta Das, Adv.  
Ms. Arunima Das, Adv.

Mr. Dhaval Mehrotra, AOR  
Ms. Aditi Desai, Adv.

Mr. Siddharth Aggarwal, Sr. Adv.  
Mr. Gautam Khazanchi, Adv.

Mr. Vaibhav Dubey, Adv.  
Mr. Vipul Kumar, AOR

Mr. Kavın Gulati, Sr. Adv.  
Mr. Abhay Pratap Singh, AOR  
Mr. Aaryaan Sadanand, Adv.  
Ms. Mitali Umat, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List after two weeks, so as to enable the respondent(s)/non-applicant(s) to file reply to I.A. No.196287/2024.

(NARENDRA PRASAD)  
DEPUTY REGISTRAR

(ANJU KAPOOR)  
COURT MASTER